

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 333
TO BE ANSWERED ON 4th FEBRUARY, 2020**

E-POS MACHINES

333. SHRI RITESH PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the Electronic Point of Sale (E-PoS) machines installed by the Ministry in Uttar Pradesh and other States;**
- (b) whether the Government has any information about the functioning and usage of these machines;**
- (c) if so, the details thereof;**
- (d) if not, the reasons therefor;**
- (e) whether there are any alternative measures in place in case the machines are not working properly to distribute the PDS benefits timely; and**
- (f) if so, the details thereof?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (f): The Department in association with all States/UTs is implementing a scheme on 'End-to-End Computerization of Targeted Public Distribution System (TPDS) Operations' including automation of Fair Price Shops (FPSs) to bring transparency and efficiency in the allocation and distribution of highly subsidised foodgrains to beneficiaries covered under National Food Security Act, 2013 (NFSA). So far, nearly 88% FPSs in the country have been automated by installing ePoS devices at FPSs. A statement showing status of Uttar Pradesh including other States/UTs is annexed.

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For monitoring the ePoS operations and distribution of foodgrains in States/UTs, the Department has developed central Annavitran portal (<https://annavitran.nic.in>). Details on this portal are available in public domain.

Further, this Department vide letters dated 24/10/2017 and 08/11/2018 has advised all States/UTs that genuine beneficiaries/households shall not be denied from their entitled foodgrains under NFSA only on the ground of not possessing an Aadhaar number, or due to any technical failure of ePoS device including failure of biometric/Aadhaar authentication of beneficiary owing to network/connectivity/linking issues.

Annexure**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE UNSTARRED QUESTION NO.333 DUE FOR ANSWER ON 04.02.2020 IN THE LOK SABHA.****Status of End-to-End Computerization of PDS Operations Scheme as on 14.01.2020**

Sl.	States/UTs	Fair Price Shop (FPS) Automation		
		Total FPS	Operational ePoS	FPS Automation (%)
1	Andaman & Nicobar	479	459	96%
2	Andhra Pradesh	28,936	28,936	100%
3	Arunachal Pradesh	1,943	25	1%
4	Assam	38,237	-	0%
5	Bihar	46,800	42,600	91%
6	Chandigarh (DBT)	NA	NA	NA
7	Chhattisgarh	12,304	11,990	97%
8	Dadra & Nagar Haveli	63	63	100%
9	Daman & Diu	51	51	100%
10	Delhi	2,254	-	0%
11	Goa	456	456	100%
12	Gujarat	17,210	17,210	100%
13	Haryana	9,526	9,526	100%
14	Himachal Pradesh	4,934	4,934	100%
15	Jammu & Kashmir (incl. Ladakh)	6,411	6,411	100%
16	Jharkhand	25,532	25,532	100%
17	Karnataka	19,935	19,759	99%
18	Kerala	14,374	14,335	100%
19	Lakshadweep	39	39	100%
20	Madhya Pradesh	24,732	24,619	100%
21	Maharashtra	52,532	52,532	100%
22	Manipur	2,682	104	4%
23	Meghalaya	4,736	10	0%
24	Mizoram	1,252	-	0%
25	Nagaland	1,691	153	9%
26	Odisha	12,577	12,577	100%
27	Puducherry (DBT)	NA	NA	NA
28	Punjab	17,525	17,525	100%
29	Rajasthan	25,682	25,579	100%
30	Sikkim	1,362	1,352	99%
31	Tamil Nadu	34,776	34,776	100%
32	Telangana	17,170	17,170	100%
33	Tripura	1,806	1,806	100%
34	Uttar Pradesh	80,493	80,493	100%
35	Uttarakhand	9,908	6,484	65%
36	West Bengal	20,806	19,241	92%
	Summary	5,39,214	4,76,747	88 %
